## HIGH COURT OF SIKKIM

## Statement showing Institution, Disposal and Pendency of cases as on 30.06.2018.

Cases		Total pendency at the beginning of June, 2018 (Civil-Criminal)		Institution during the month of June, 2018 (Civil - Criminal)		Total disposal during the month of June, 2018 (Civil- Criminal)		Pendency at the end of June, 2018 (Civil-Criminal)	
1.	WRIT PETITION	102*	02	14	-	08		108*	02
2.	APPEAL	27	53	-	01	-	03	27	51
3.	RSA	04		- 1	-	-	-	04	-
4.	FAO	-	-	-	-	-			
5.	CONTEMPT	03		-	-	-	1- 100	03	
6.	MISC.CASES		03	_		_	01		02
7.	MISC.APPEAL	-	-	-	-		-		
	TRANSFER PETITION	-	-	-	-	-	- 1		-
A	BAIL APPLICATION			-	-	-	- 16		-
10. N	MAC APPEAL	10	-	04		_	-	14	-
	EVIEW	01	- /	01		01	_	01	
12. R	REVISION	07	04	-	-		- 1	07	04
13. M	MAT APPEAL	02	+8.45	-	-	-	-	02	-
OF T	EVISION U/S 19 HE (FAM CT.)	-	-	01	-	-	_	01	-
15. Ll	EAVE PETITION	-	06	-	-	-	01	-	05
PET	RBITRATION TION/APPEAL	02		-	-	- 1	-	02	-
17. S	S.A.O.	-					-	-	-
18. F	REFERENCE	-	-	-	-	-	- 1		-
19. (	C.O.	04	-	7		- 11	-	04	-
20. T	AX APPEAL	02	-	-		-	- 1	02	-
21. E	x.P.	-	-	-	-	-	-		
GRAN	ND TOTAL	164	68	20	01	09	05	175	64

12018 High Court of Sildkim Gangtok

<sup>\* 1(</sup>one) WP (C) stands adjourned sine- die.

\*\*02(Two) MAC Appeals have been restored in terms of the Order dated 10/10/2017 passed by
Hon'ble Supreme Court in S.L.P No.27565 and 27566 of 2017.

 NUMBER OF CASES INSTITUTED DISPOSED AND PENDING RELATING TO WOMEN AS ON 01/06/2018 TO 30/06/2018

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING	
30	01	02	29	

 NUMBER OF CASES INSTITUTED, DISPOSAL AND PENDING RELATING TO JUVENILE AS ON 01/06/2018 TO 30/06/2018.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING	
		***		

 NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO P.C.ACT CASES AS ON 01/06/2018 TO 30/06/2018.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
**	***		

DEPUTY REGISTRAS (Judi.)
High Count of Sikkim